CHAPTER XV

LAW DEPARTMENT ANNUALLY PROVIDES GRANT-IN-AID TO THE FOLLOWING INSTITUTIONS

Head of Accou	Actuals for the year 2021-2022			Recipients Agency (Municipal	Amount receipt during the year for			Total Detail s
nt and	Plan	Non-	Total	Councils/	Revenue	Capital	Amount	
descrip	(includ	Plan		Corporation	Expenditur	expendit		
tion	ing			and Panchayat	e	ure		
	CSS)			as applicable				
2014 –	Nil	₹	₹	1. Shillong Lav				
Admn.				College, Shillong.				
of				2. Khadar Doloi				
Justice				Law College.				
800				3. Tura Law				
other				College, Tura.				
Expend				4. Shillong Bar				
itures				Association, Shillong.				
(03)				5. Jowai Bar				
Grants				Association, Jowai				
in aid				6. Tura Bar				
General				Association, Tura.₹				
				7. Guwahati High				
				Court, Shillong.				
				8. Law Research				
				Institute, Guwahati.				
				9. North Eastern				
				Judicial Officers				
				Training Institute,				
000.0	NT'1			Guwahati.	<i></i>			
800-O	Nil							
E Legal Aid to								
poor & Ex-								
service								
men-31								
Grant								
in aid								